

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/ 221/KOB/2024 in CP(IB)/6/KOB/2022
SECTION	SEC. 60 (5) IBC
NAME OF PARTIES	DEPUTY COMMISSIONER TAX PAYER SERVICE DIVISION V/S K EASWARA PILLAI (RP) IN THE MATTER OF MANGOMEADOWS AGRICULTURAL PLEASURE LAND (P) LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	ARUN CHANDY (GOVT. PLEADER)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

12th JULY 2024

## O R D E R

**IA(IBC)/ 221/KOB/2024 in CP(IB)/6/KOB/2022**

Learned Government Pleader, Mr. Arun Chandy appears on behalf of the Applicant through virtual mode. Learned RP, Mr. K Easwara Pillai is present through virtual mode and seeks time to file reply affidavit. Request acceded to. A last and final opportunity is granted to the RP to file his reply affidavit within a period 10 days. In the event, if the RP, fails to file the reply within the stipulated time, right to file reply shall stand forfeited and matter shall be proceeded with based on the available records.

List this matter for further consideration on **30.07.2024**.

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**T. KRISHNA VALLI  
MEMBER (JUDICIAL)**